

(d) The information is being collected and will be laid on the Table of the House.

(e) and (f) The issue of electoral reforms in its entirety has been referred to the Law Commission of India for its examination and Report. On receipt of the Report of the Law Commission, the matter will be further examined in consultation with the stake holders.

Violation of Model Code of Conduct during elections

733. SHRI K.C. TYAGI : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether rampant violation of Model Code of Conduct by political parties and contesting candidates were reported during the General and State elections held recently;

(b) if so, the total number of cases registered and disposed of in the elections held during the last three years and the current year, so far;

(c) whether Government proposes to accord legal and statutory backing to the Model Code of Conduct, if not, the reasons therefor; and

(d) the steps taken by Government to bring in electoral reforms to check rampant violation of Model Code of Conduct during elections ?

THE MINISTER OF LAW AND JUSTICE (SHRI D.V. SADANANDA GOWDA):

(a) and (b) The information is being collected and will be laid on the Table of the House.

(c) and (d) The issue of electoral reforms in its entirety which, *inter alia* includes the issue relating to codification of Model Code of Conduct, has been referred to the Law Commission of India for its examination and Report. On receipt of the Report of the Law Commission, the matter will be further examined in consultation with the stake holders.

Adarsh Railway Station

†734. SHRI RAM NATH THAKUR : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government has any plans to upgrade Stations as Adarsh Railway Stations;

(b) if so, State-wise details thereof;

(c) whether there is any plan to make Karpuri village Railway Stations as Adarsh Railway Station under Samastipur Railway Division; and

(d) if so, the status thereof ?

†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA) : (a) and (b) Upgradation of stations has been undertaken under Adarsh Station Scheme. 1052 stations have been identified for upgradation under Adarsh Station Scheme. Out of these, 894 stations have been developed under 'Adarsh' Station Scheme. The State-wise numbers of stations are as under :

State	Number of Identified Stations	Number of Developed Stations
Andhra Pradesh	29	19
Assam	23	23
Bihar	51	25
Chhattisgarh	12	10
Delhi	02	02
Goa	01	01
Gujarat	27	25
Haryana	13	11
Himachal Pradesh	01	01
Jammu and Kashmir	03	01
Jharkhand	22	18
Karnataka	26	21
Kerala	64	52
Madhya Pradesh	36	28
Maharashtra	92	82
Nagaland	01	01
Odisha	33	25
Puducherry	02	01
Punjab	25	18
Rajasthan	31	26
Tamil Nadu	42	33
Telangana	22	21
Uttar Pradesh	108	82
Uttarakhand	05	04
West Bengal	381	364

(c) No, Sir.

(d) Do not arise.